

(c) No information about starvation death of tea workers has been received.

(d) Tea Board implements several schemes under the 12th Five Year Plan to support the tea gardens and other small growers for improved tea cultivation including replanting, rejuvenation and marketing of produce. Welfare activities for human resource development are also undertaken. Besides, regular consultations are undertaken by the Government with all stakeholders including the Tea Board, the tea estate owners, workers, State Governments and other relevant agencies to resolve issues pertaining to the tea gardens and workers.

#### **Resuming Indo-Pak talks to promote bilateral trade**

2918. SHRI RAJKUMAR DHOOT: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that Commerce Ministers of India and Pakistan have decided to resume talks to promote bilateral trade; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) No formal decision has been taken by Commerce Ministers of India and Pakistan to resume talks on bilateral trade.

(b) Does not arise.

#### **Functioning SEZs**

2919. DR. BHALCHANDRA MUNGEKAR: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the State-wise details of Special Economic Zones (SEZs) functioning in the country as on date;

(b) the State-wise details of contribution of these SEZs to exports (in value terms) and employment generation during the last three years; and

(c) the value of tax exemption given to these SEZs during the last three years ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) In addition to Seven Central Government Special Economic Zones (SEZs) and 11 State/Private Sector SEZs set-up prior to the enactment of the SEZ Act, 2005, formal approval has been accorded to 564 proposals out of which 387 SEZs have been notified. There are a total of 192 exporting SEZs. State-wise details of exporting SEZs and their contribution to exports and employment generation during the last three years are given in Statement I and II respectively (*See below*).

(c) The value of tax exemption given to SEZs during the last three years is as under:

Sl. No.	Financial Year(s)	Revenue/Duty Foregone under SEZ Scheme (₹ in crore)
1.	2011-2012	17211.27
2.	2012-2013	19676.48
3.	2013-2014 (Provisional)	23056.47

***Statement-I***

*State-wise details of Exporting SEZs*

(As on 30.6.2014)

Sl.No.	States/UTs	Exporting SEZs (Central Govt. + State Govt./ Private SEZs + notified SEZs under the SEZ Act, 2005)
1.	Andhra Pradesh (including Telangana)	42
2.	Chandigarh	2
3.	Chhattisgarh	1
4.	Gujarat	18
5.	Haryana	6
6.	Karnataka	25
7.	Kerala	14
8.	Madhya Pradesh	2
9.	Maharashtra	25
10.	Odisha	1
11.	Punjab	2
12.	Rajasthan	4
13.	Tamil Nadu	34
14.	Uttar Pradesh	10
15.	West Bengal	6
GRAND TOTAL		192

**Statement-II**

*State-wise details of contribution of Exports and Employment from SEZs during the last three years*

Sl.No.	States/UTs	Exports (₹ in crore)			Employment* (in persons)		
		2011-12	2012-13	2013-14	2011-12	2012-13	2013-14
1.	Gujarat	182414.33	226937.74	225042	42097	51190	75586
2.	Karnataka	22006.81	39363.94	51372.88	85055	141366	193686
3.	Tamil Nadu	50152.39	67618.00	71417	219989	237950	268405
4.	Maharashtra	24198.83	42962.25	56399.23	194469	271134	339919
5.	Kerala	31373.30	33824.47	8003.64	23799	25701	32311
6.	Andhra Pradesh (Including Telangana)	18163.80	27687.71	33291.07	117266	144346	157280
7.	Uttar Pradesh	13637.38	12591.49	16282.42	63637	75101	83970
8.	West Bengal	14870.70	15050.70	16204.27	36309	55656	48112
9.	Haryana	3442.95	4980.75	8740.43	29220	38497	50208
10.	Madhya Pradesh	1637.12	1937.16	2984.23	12313	12429	10308
11.	Rajasthan	1315.69	1498.42	2036.59	11028	13163	14574
12.	Chandigarh	1103.25	1339.93	1778.15	7620	6140	5927
13.	Chhattisgarh	0	9.56	1.84	0	119	119
14.	Odisha	158.27	217.21	386.09	1787	1715	1577
15.	Punjab	2.91	139.60	136.72	299	369	1299
16.	Goa	0	0	0	28	28	28
TOTAL		364478	476159	494077	844916	1074904	1283309

\* Calculated on cumulative basis.